

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are made in Administrative Exigencies with immediate effect:

SN	Name & Emp. Code of the Official	From	To
1.	Shankar Lal S/o Sh. Duli Chand EC: 92021	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nisha Saxena, Ld. District Judge, Commercial Court - 04 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Hon'ble High Court of Delhi, New Delhi  <b>(In Diverted Capacity)</b>
2.	Rohit S/o Sh. Suraj Bhan EC : 36735288	Desg: Peon Role: Orderly Posting: Nazarat Branch Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nisha Saxena, Ld. District Judge, Commercial Court - 04 Distt : Central THC
3.	Kedar Prasad Meena S/o Sh. Shyonath Meena EC : 26117989	Desg: Peon Role: Orderly Posting: Office Pool, Admin-III Distt : Central THC	Desg: Peon Role: Orderly Posting: Nazarat Branch Distt : Central THC
4.	Charan Singh S/o Lt. Sh. Dharam Singh EC : 97096573/11506	Desg: Peon Role: Orderly Posting: Facilitation Centre Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Twinkle Wadhwa, Ld. ADJ-03 Distt. Central THC
5.	Palash Khan S/o Sh. Suniti Khan EC : 10726	Desg: Peon Role: Chowkidar Posting: Caretaking Branch RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Singh, Ld. ACMM-04 RACC
6.	Maman Shah S/o Sh. Ram Dayal EC :	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt : Central THC	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch RACC
7.	Sonu Bahdur S/o Sh. Gopal Bahadur EC : 10286	Process Server in the Nazarat Branch, Central, THC, Central, Delhi	Process Server in the Hon'ble High Court of Delhi, New Delhi  <b>(In Diverted Capacity)</b>

Note :-

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Transfer order qua Ms. Roshni Veena Rodrigues, Orderly, W/D/o Sh. Robert Fedricks Rodrigues, EC : 29467446 in transfer order No.69976-70092/Admin-III/Central/P&T/2021 dated 24.11.2021 stands cancelled till further orders.

*Girish Kathpalia*  
27.11.21

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

1739/71469-509  
No...../ADMIN-III/Central/P&T/2021

17 NOV 2021  
Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge, Central/RACC, Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial) / Branch In-Charge, Administration Branch, Central/RACC, Delhi., Delhi.
5. The Accounts Officer/ Assistant Accounts Officer, Accounts Branch, Central/RACC, Delhi, Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat/Transfer Posting (Central District) Delhi.
8. Dealing Officials, Accounts Branch, Central/RACC, Delhi., Delhi The Officials concerned.
9. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI